

(ii) Review by Government on the working of the Corporation.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-1390/85 for I and II.]

**Central Reserve Police Force (4th Amendment) Rules, 1985**

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHD. KHAN): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Ministry of Home Affairs, Notification G.S.R. No. 690, dated the 27th July, 1985, publishing the Central Reserve Police Force (4th Amendment) Rules, 1985. [Placed in Library. See No. LT-1320/85.]

**I. Report and Audited Accounts (1983-84) of the National Institute of Mental Health and Neuro Sciences, Bangalore,**

**H. Report and Accounts 1978-79 and 1983-84) of the Pasteur Institute of India, Coonoor and related papers**

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report and Audited Accounts of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1983-84.

(b) Review by Government on the working of the Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-1373/85 for (a) to (c).]

(ii) Annual Report and Accounts of the Pasteur Institute of India, Coonoor, for the year 1978-79, together with the Auditors' Report on the Accounts.

(iii) Annual Report and Accounts of the Pasteur Institute of India, Coonoor, for the year 1983-84, together with the Auditors' Report on the Accounts.

(iv) Review by Government On the Institute.

(v) Statement giving reasons for the delay in laying the papers mentioned at (ii) and (iii) above.

[Placed in Library. See No. LT-1374/85 for (ii) to (v).]

**REPORTS OF STUDY TOURS OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

SHRI ROHAN LAL (Himachal Pradesh): Sir, I beg to lay on the table a copy each (in English and Hindi) of the following Reports of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(i) Report of the Study Tour of Study Group I of the Committee on its visit to Bombay, Aurangabad and Hyderabad during July, 1985.

(ii) Report of the Study Tour of Study Group II of the Committee on its visit to Bangalore, Cochin and Madras during July, 1985.

**REPORT OF THE RAILWAY CONVENTION COMMITTEE (1985)**

SHRI BHAGATRAM MANHAR (Madhya Pradesh): Sir, I beg to lay on the Table a copy (in English and Hindi) of the First Report of the Railway Convention Committee on Action Taken by Government on the recommendations contained in the Ninth Report of the Railway Convention Committee (1980) on the "Cost of Operation of Railways (Staff and Fuel Cost)".

**REPORT OF THE COMMITTEE ON PAPERS LAID ON THE TABLE**

SHRI M. BASAVARAJU (Karnataka): Sir, beg to present the Twenty first Report (in English and Hindi) of the Committee on Papers Laid on the Table.